

SCHEDULE

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AQUA GREEN REALTY PRIVATE LIMITED (OPC)

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE PERSON	M/s. Aqua Green Realty Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07/07/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies-Gwalior
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U45201MP2008OPC020881
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot no 339 C/o Unicorn Boiler India Private Limited, Shivaji Nagar, Indore MP 452007
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14.07.2023
7.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	CA Rajesh S Jain IBBI/IPA-001/IP-P-02467/2021-2022/13913
8.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	101-A, Press House, Saptahik Malav Anchal Building, 22 Press Complex, A B Road Indore 452001 rajeshjain1962@yahoo.com
9.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR, IF DIFFERENT FROM THOSE GIVEN AT SL. NO.9.	101-A, Press House, Saptahik Malav Anchal Building, 22 Press Complex, A B Road Indore 452001 rajeshjain1962@yahoo.com
10.	LAST DATE FOR SUBMISSION OF CLAIMS	14.08.2023

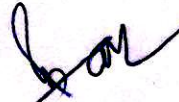
Notice is hereby given that the M/s Aqua Green Realty Private Limited (OPC) has commenced voluntary liquidation on 14.07.2023.

The stakeholders of M/s. Aqua Green Realty Private Limited (OPC), are hereby called upon to submit a proof of their claims on or before 14.08.2023 to the liquidator at the address mentioned against item 8 and/ or 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator :


CA RAJESH JAIN

Date and Place

: 17.07.23
INDORE